

SIKKIM NATIONAL LAW UNIVERSITY

Advertisement for different Positions at Sikkim National Law University Advt No. 1 of 2025

Sl.No.	Position	No. of Post	Reservation	Nature of Appointment
1.	Professor	2	Reservation Policy as per Rules of State Govt.	Contractual
2.	Associate Professor	2	Reservation Policy as per Rules of State Govt.	Contractual
3.	Assistant Professor in Law	6	Reservation Policy as per Rules of State Govt.	Contractual
4.	Registrar	1	Reservation Policy as per Rules of State Govt.	Contractual
5.	Librarian	1	Reservation Policy as per Rules of State Govt.	Contractual
6.	Guest Lecturer English	1	Reservation Policy as per Rules of State Govt.	Purely Temporary
7.	Guest Lecturer Political Science	1	Reservation Policy as per Rules of State Govt.	Purely Temporary
8.	Guest Lecturer Sociology	1	Reservation Policy as per Rules of State Govt.	Purely Temporary
9.	Guest Lecturer Economics	1	Reservation Policy as per Rules of State Govt.	Purely Temporary

The intending candidates are requested to apply by 12.06.2025 by 5:00 pm using the available details on the following websites:

- (i) <https://hcs.gov.in/>
- (ii) sikkimjudicialacademy.nic.in and
- (iii) <https://sikkimslsa.nic.in/>

An Application fee of Rs.1000/- (Rs750/- for SC/ST/OBC) must be paid ONLINE (RTGS/NEFT) in favour of Sikkim National Law University, Account No.7183362278, Indian Bank (Allahabad), Gangtok Branch, IFSC CODE- IDIB000G529. The online payment receipt must also be attached as an annexure with the Application FORM. Application fee is not refundable. Applications received without proof of payment of Application fee will be rejected. Candidates applying for more than one post should apply in separate Application Forms for each post along with the fee prescribed.

Note:

- Salaries for the respective posts are to be fixed by the University Authorities, keeping in mind the UGC guidelines.
- The filled-up Application Form along with the relevant documents and all proof of qualifications, experiences should reach the Vice Chancellor, Sikkim National Law University, ONLINE (via email) at snlufacultyadvt@gmail.com by 5:00 pm, by 12.06.2025.
- Other details of the posts and relevant information can be accessed from the websites
 - (i) <https://hcs.gov.in/> and
 - (ii) sikkimjudicialacademy.nic.in
 - (iii) <https://sikkimslsa.nic.in/>
- Only short-listed candidates will be called for Interview.
- No. TA/DA will be given for attending the Interview.
- For any updates please visit University website regularly, no separate communication will be made to the candidates.

Sd/-
Registrar

SIKKIM NATIONAL LAW UNIVERSITY

APPLICATION FORM FOR FACULTY

POSITION APPLIED FOR:

1. Name of applicant (in capital letters):

2. Contact Information:

Postal Address:.....

.....

Email:

Contact No:.....

3. Details of present employment: (Please tick✓)

4. Present position:

Designation w.e.f.

Scale of Pay/Academic Level Basic Pay/ Cell

5. Qualification(To give details of all examinations passed from 10th level onwards)

Name of Examination/Degree/ Diploma	Year of course completion	% of marks	Division/ Class/Rank	Board/University
10 th Std.				
10+2Std.				
Bachelor's Degree (Please specify)				
Master's Degree (Please Specify)				
M.Phil (Please specify)				
Ph.D.(Please specify)				
Other ¹ (Please specify)				
Other ² (Please specify)				

6. If qualified in the UGC/CSIR-NET or other UGC accredited similar test(enclose copy of the certificate)

Subject:

Year of qualifying:

7. Details of Refresher/Orientation/Training Programme attended:

Programme attended	Duration of the Programme		Organizer
	From	To	

8. Records of previous employment (copy of such credentials should been closed):

Name of Institution	Status of the Institution (whether Govt./ Semi Govt./Central Autonomous/Private/ Industry)	Nature of Experience (whether faculty member/or having research/ industrial experience as mentioned in the eligibility criteria of concerned cadres in the UGC 2018 Guidelines)	Period		Required minimum qualification for the post(in fulfillment of criteria provided in UGC 2018 Guidelines and Supreme Court Orders notified from time to time)	Highest degree obtained at the time of appointment	Remarks
			From	To			
(1)	(2)	(3)	(4)		(5)	(6)	(7)

9. Research experience:

a. M.Phil.*(copy of the certificate should be enclosed):

Period of M.Phil.		Name of Institute/ University	Research Topic (Dissertation)	Date of Notification Of result conferring the degree
From	To			
(1)	(2)	(3)	(4)	(5)

b. Doctoral work*(copy of the certificate should be enclosed):

Period of Ph.D.		Name of Institute/ University	ResearchTopic (Dissertation)	Date of submission Of Ph.D. thesis	Date of notification of result/conferring the Ph.D. degree
From	To				
(1)	(2)	(3)	(4)	(5)	(6)

**Period spent for research degree will not be considered as the period of experience except part-time Ph.D. period concurrently with regular service with due permission.*

Declaration

I, son/daughter of _____ hereby declare that all the statements and entries made in this application are true, complete and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the Selection Committee and Executive Council meetings, my candidature / appointment may be cancelled by the University.

Signature of the applicant

*Name assigned (in BLOCKLETTER)

*Application not signed by the candidate
Liable to the rejected

SIKKIM NATIONAL LAW UNIVERSITY

**GENERAL INSTRUCTIONS FOR APPLYING TO THE DIFFERENT POSTS PURELY
ON CONTRACTUAL /TEMPORARY BASIS**

1. Application form duly filled in all respect by the candidate must be supported by self-attested copies of all certificates, Mark Sheets, evidence of teaching/research experience, copies of reprints of published articles, certificate containing the record of date of birth, etc.
2. **An Application fee of Rs.1000/- (Rs750/- for SC/ST/OBC) must be paid ONLINE (RTGS/NEFT) in favour of Sikkim National Law University, Account No.7183362278, Indian Bank (Allahabad), Gangtok Branch, IFSC CODE- IDIB000G529. The online payment receipt must also be attached as an annexure with the Application FORM. Application fee is not refundable. Applications received without proof of payment of Application fee will be rejected. Candidates applying for more than one post should apply in separate Application Forms for each post along with the fee prescribed.**
3. **The University reserves the right:**
 - (i) To draw panel(s) for future appointment(s) in the event of non-joining of candidate(s) within the stipulated time.
 - (ii) to consider the applications received after the last date; but eligibility will be determined as on the last date of submission of application.
 - (iii) To consider “in-absentia” those who may have applied but are not able to appear for the interview;
 - (iv) to consider candidates applying from abroad or from SAP/PC category for Skype interview; and
 - (v) not to fill up any of the advertised positions.
 - (vi) To increase or decrease or decrease the number of positions as per requirements
4. Qualifications and other conditions applicable are as prescribed in UGC Regulations on minimum qualifications for appointment of Teachers and other Academic Staff in Universities and Colleges and measures for the maintenance of standards in higher education, 2018 and amended from time to time.
5. The period of time spent by the candidates to acquire M.Phil and/or Ph.D. Degree shall not be considered as research experience.
6. Reservations of posts (if any) shall follow Govt. of Sikkim Reservation Policy.
7. Relaxation in educational qualifications, experience, age to the reserved category candidates will be permissible as per Government of Sikkim rules.

8. Candidates belonging to SC/ST category must submit appropriate certificates issued by the competent authority as per the format prescribed by the Government of India. Those who fail to submit the required certificate(s) will be treated as General Category, subject to fulfillment of other terms and conditions.
9. The candidates applying under PWD/PC Category are required to submit the Disability Certificate issued by competent authority in the format prescribed by Government of India for this purpose.
10. The prescribed essential qualifications are the minimum and the mere possession of the same does not entitle candidates to be called for interview. Where the number of applications received in response to an advertisement is large and it will not be convenient or possible to interview all the candidates, the University, at its discretion, may restrict the number of candidates to a reasonable limit on the basis of qualifications/experience higher than the minimum prescribed in the advertisement.
11. Separate Application Form is required to be filled up for each post, in case the candidate is applying to more than one post.
12. The eligibility of the candidates will be determined on the basis of qualifications acquired by them up to the last date fixed for receipt of applications.
13. The University reserves the right to withdraw any advertised post at any time without assigning any reason. The right is also reserved with the University either to fill or not to fill the post and its decision in this regard shall be final.
14. The University reserves the right to modify/withdraw/cancel any communication made to the candidate(s) at any stage in case of any inadvertent error in the process of selection that may be detected even after issue of appointment letter.
15. The University shall verify the antecedents or documents submitted by a candidate at any time of appointment or during the tenure of the service. Incase, it is detected that the documents submitted by the candidates are fake or the candidate has undesirable / clandestine antecedents and has suppressed the said information, then her / his service shall be terminated.
16. The University reserves the right to disqualify any candidate who may have been shortlisted based on wrong information provided by the candidate or any inadvertent error on the part of the University. Person who may be selected / appointed based on wrong information supplied by the candidate may be terminated at any stage.
17. The University reserves the right to alter / insert any corrections / additions in the advertisement/website in the event of any typographical error before the last date prescribed for the receipt of the applications, for which the candidates are advised to be in the lookout for announcements in the relevant websites.
18. The University reserves the right to disqualify any candidate who attempts to lobby or canvas to influence the selection process.

19. The University will not be responsible for either any non-receipt of application sent by a candidate or any delay in receiving the application sent by a candidate, on any account.
20. Candidates shall have to produce original documents at the time of appearing in interview.
21. The applications should reach the University ONLINE on or before the last date mentioned in the advertisement i.e. 12.06.2025 by 5:00 P.M.
22. A candidate, who has applied earlier informally and sent his/her bio-data/academic vitae earlier to the Vice-Chancellor or any other competent authority of the University, must apply afresh by following the procedure.
23. Candidates are advised to submit their applications well in time and should not wait for the last date of receipt of applications. The University will not be responsible for postal delays etc. and no correspondence/queries will be entertained from candidates on this account.
24. Incomplete applications or without relevant supporting enclosures (self- attested copies of degree / certificates / mark sheets / experience certificates / caste certificates etc.) will be rejected at the threshold.

HOWTO APPLY:

- (iv) Application Form may be printed/downloaded by the candidates from the following websites (i) <https://hcs.gov.in/> (ii) sikkimjudicialacademy.nic.in and (iii) [https://sikkimslsa.nic.in/](http://sikkimslsa.nic.in) and the duly filled-in application form along with all required documents should be sent to the Vice Chancellor, Sikkim National Law University Gangtok, before the last date of application, via email, to snlufacultyadvts@gmail.com

Please Note that there is no application fee payment is required for the engagement of Guest Faculty.

Important Points:

- Candidates shall have to produce original documents at the time of appearing in Interview.
- The decision adopted by the University authorities at any stage of the selection process will be final and binding
- No TA/DA will be paid to any candidates for appearing in written test and interview.

**Sd/
Registrar**

SIKKIM NATIONAL LAW UNIVERSITY

Notification for Engagement of different position at Sikkim National Law University for 2025-2026 Session

Applications are invited for engagement of the following position at Sikkim National Law University 2025-2026 for the following subjects:

Sl. No	Subject	No. of Vacancies	Qualification
1.	Professor (Contractual)	2	<p>A</p> <p>(i) An eminent scholar having a Ph.D. Degree in the concerned/allied/relevant discipline, and published work of high quality, actively engaged in research with evidence of published work with a minimum of 10 research publications in the peer-reviewed or UGC-listed journals and a total research score of 120 as per the criteria given in Appendix II Table 2.</p> <p>(ii) A minimum of ten years of teaching experience in university/college as Assistant Professor/Associate Professor/Professor, and /or research experience at equivalent level at the University/National Level Institutions with evidence of having successfully guided doctoral candidate</p> <p>OR</p> <p>B</p> <p>(i) An outstanding professional having a Ph.D degree in the relevant/allied/applied disciplines, from any academic institutions (not included in A above)/industry, who has</p>

			made significant contribution to the knowledge in the concerned/allied/relevant discipline, supported by documentary evidence provided he/she has ten years' experience . 4. Other eligibility conditions as per UGC regulations as amended time to time.
2.	Associate Professor (Contractual)	2	<ul style="list-style-type: none"> (i) Good academic record with a Ph.D degree in the concerned or allied discipline; and (ii) 55% of the marks, or equivalent wherever grading system is followed at the Master degree level; and (iii) A minimum of eight years of experience of teaching and/or research in an academic/research position equivalent to that of Assistant Professor in a University, College or Accredited Research Institution/industry with a minimum of seven publications in the peer-reviewed or UGC-listed journals and a total research score of Seventy five (75) as per the criteria given in Appendix II, Table 2. (iv) Contribution to educational innovation, design of new curricula and courses and technology-mediated teaching, learning process with evidence of having guided doctoral candidates and research students. (v) Other eligibility conditions as per UGC regulations as amended time to time.
3.	Assistant Professor in Law (Contractual)	6	<p>A</p> <ul style="list-style-type: none"> (i) A Master's degree with 55% marks (or an equivalent grade in a point-scale wherever the grading system is followed) in a

			<p>concerned/relevant/allied subject from an Indian University, or an equivalent degree from an accredited foreign university.</p> <p>Beside fulfilling the above qualifications, the candidate must have cleared the National Eligibility test (NET) conducted by the UGC or the CSIR, or a similar test accredited by the UGC, like SLET/SET or who are or have been awarded a Ph.D Degree in accordance with the University Grants Commission (Minimum Standards and Procedure for Award of M.Phil/Ph.D Degree) Regulations, 2009 or 2016 and their amendments from time to time as the case may be exempted from NET/SLET/SET;</p> <p>Provided , the candidates registered</p> <p>OR</p> <p>B</p> <p>(i) The Ph.D degree has been obtained from a foreign university/institution with a ranking among top 500 in the World University Ranking (at anytime 0 by any one of the following (1) Quacquarelli Symonds (QS) (2) The Times Higher Education (THE) or (3) The Academic Ranking of World University (ARWU) of the Shanghai Jiao Tong University (Shanghai)</p>
4.	Registrar (Contractual)	1	<p>(i) Master's Degree in any discipline with at least 55% marks or its equivalent grade B in the UGC 7 point scale from a recognized Universities /institutes. Experience:</p> <p>a) Holding analogous post</p> <p>b) With at least 15 years' experience as</p>

			<p>Assistant Professor in the AGP of Rs.7000/- (Level 11 of the 7 th CPC) and above or with 8 years of service in the AGP of Rs.8000/- (Leve-12 of the 7th CPC) and above including as Associate Professor along with 3 years' experience in educational administration or</p> <p>c) Comparable experience in research establishment and/or other institutions of higher education or</p> <p>d) 15 years of administrative experience of which 8 years shall be as Deputy Registrar (of which 3 years in the GP of Rs 8700/-, Level 13 of the 7th CPC) or equivalent. Desirable: i. Qualification in the area of Management/ Engineering / Law.</p> <p>ii. experience in computerized administration / legal / financial / establishment matters.</p>
5.	Librarian (Contractual)	1	<p>i) A Master's Degree in Library Science/Information Science/Documentation Science with at least 55% marks or an equivalent grade in a point -scale wherever the grading system is followed.</p> <p>ii) At least ten years as a Librarian at any level in University Library or ten years of teaching as Assistant/Associate Professor in Library Science or ten years' experience as a College Librarian.</p> <p>iii) Evidence of innovative library services, including the integration of ICT in a library.</p> <p>iv) A Ph.D. Degree in library</p>

			science/information science/documentation /archives and manuscript-keeping.
6.	Guest Lecturer English	1	<p>(i) Good academic record with at least 55% marks (or an equivalent grade in a point scale wherever grading system is followed) at the Master's Degree level in the relevant subject from an Indian University or an equivalent degree from an Indian University or an equivalent degree from an accredited foreign university.</p> <p>(ii) Besides fulfilling the above qualifications, the candidates who have cleared the National Eligibility Test (NET) conducted by the UGC, CSIR or similar test accredited by UGC like SLET/SET will be preferred.</p> <p>(iii) For the Ph.D programme prior to July 11,2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfillment of the following conditions:</p> <p>a) The Ph.D degree of the candidate has been awarded in a regular mode;</p> <p>b) The Ph.D thesis has been evaluated by at least two external examiners;</p> <p>c) An open Ph.D. viva voce of the candidate has been conducted;</p> <p>d) The Candidate has published two research papers from his/her Ph.D work, out of</p>

			<p>which at least one is in a refereed journal;</p> <p>e) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC/ICSSR/CSIR or any similar agency.</p> <p>The fulfillment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.</p>
7.	Guest Lecturer Political Science	1	<p>(iv) Good academic record with at least 55% marks (or an equivalent grade in a point scale wherever grading system is followed) at the Master's Degree level in the relevant subject from an Indian University or an equivalent degree from an Indian University or an equivalent degree from an accredited foreign university.</p> <p>(v) Besides fulfilling the above qualifications, the candidates who have cleared the National Eligibility Test (NET) conducted by the UGC, CSIR or similar test accredited by UGC like SLET/SET will be preferred.</p> <p>(vi) For the Ph.D programme prior to July 11,2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfillment of the following conditions:</p>

			<p>f) The Ph.D degree of the candidate has been awarded in a regular mode;</p> <p>g) The Ph.D thesis has been evaluated by at least two external examiners;</p> <p>h) An open Ph.D. viva voce of the candidate has been conducted;</p> <p>i) The Candidate has published two research papers from his/her Ph.D work, out of which at least one is in a refereed journal;</p> <p>j) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC/ICSSR/CSIR or any similar agency.</p> <p>The fulfillment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.</p>
8.	Guest Lecturer Sociology	1	<p>(vii) Good academic record with at least 55% marks (or an equivalent grade in a point scale wherever grading system is followed) at the Master's Degree level in the relevant subject from an Indian University or an equivalent degree from an Indian University or an equivalent degree from an accredited foreign university.</p> <p>(viii) Besides fulfilling the above qualifications, the candidates who have cleared the National Eligibility Test (NET) conducted by the UGC, CSIR or similar test accredited by UGC like SLET/SET will be preferred.</p> <p>(ix) For the Ph.D programme prior to July 11,2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of</p>

			<p>the Institution awarding the degree and such Ph.D candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfillment of the following conditions:</p> <p>k) The Ph.D degree of the candidate has been awarded in a regular mode;</p> <p>l) The Ph.D thesis has been evaluated by at least two external examiners;</p> <p>m) An open Ph.D. viva voce of the candidate has been conducted;</p> <p>n) The Candidate has published two research papers from his/her Ph.D work, out of which at least one is in a refereed journal;</p> <p>o) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC/ICSSR/CSIR or any similar agency.</p> <p>The fulfillment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.</p>
9.	Guest Lecturer Economics	1	<p>(x) Good academic record with at least 55% marks (or an equivalent grade in a point scale wherever grading system is followed) at the Master's Degree level in the relevant subject from an Indian University or an equivalent degree from an Indian University or an equivalent degree from an accredited foreign university.</p> <p>(xi) Besides fulfilling the above qualifications, the</p>

			<p>candidates who have cleared the National Eligibility Test (NET) conducted by the UGC, CSIR or similar test accredited by UGC like SLET/SET will be preferred.</p> <p>(xii) For the Ph.D programme prior to July 11,2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/Colleges/Institutions subject to the fulfillment of the following conditions:</p> <p>p) The Ph.D degree of the candidate has been awarded in a regular mode;</p> <p>q) The Ph.D thesis has been evaluated by at least two external examiners;</p> <p>r) An open Ph.D. viva voce of the candidate has been conducted;</p> <p>s) The Candidate has published two research papers from his/her Ph.D work, out of which at least one is in a refereed journal;</p> <p>t) The candidate has presented at least two papers based on his/her Ph.D work in conferences/seminars sponsored/funded/supported by the UGC/ICSSR/CSIR or any similar agency.</p> <p>The fulfillment of these conditions is to be certified by the Registrar or the Dean (Academic Affairs) of the University concerned.</p>
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About the Role

All the above posts (Contractual) are full-time appointees of the University. They will join an inter-disciplinary, intellectually stimulating environment and collaborate with highly accomplished colleagues for research and teaching

Duties and Responsibilities

- To teach undergraduate and /or post graduate courses (B.A.LL.B (Honours) and LL.M. Courses).
- To design and deliver lectures or classes during term time to undergraduates and/or graduates; and to produce lecture notes, course materials, and reading lists as required and set and grade assignments and exams. In addition, to design and deliver lectures and classes over the year in the University's Professional and Continuing Education department.
- To hold consultation with students and provide feedback on their work.
- To liaise, as required, with other faculty teaching the subject.
- To undertake an appropriate share of other Faculty administrative duties, dependent on career stage, including service on committees.
- To participate in the governance, intellectual life, and academic activities of the University.

Selection Criteria

The application will be judged only against the criteria which are set above, You should ensure that your application shows clearly how your skills and experience meet these criteria. SNLU is a equal opportunity employer, and we value diversity at our institution.

Desirable Qualifications

- Candidates who have published in high-quality academic journals will be preferred.
- Candidates with demonstrated academic excellence in their University education will be preferred.

- Candidates should demonstrate evidence of the skills needed for higher education teaching and a research record commensurate with the stage of their career.
- Candidates should demonstrate their commitment to the University's goals and objectives.

The filled-up Application Form along with the relevant documents and all proof of qualifications, experiences should reach the Vice Chancellor, Sikkim National Law University, ONLINE (via email) snlufacultyadvts@gmail.com by 5:00 pm on 12.06.2025.

Other details of the posts and relevant information can be accessed from the websites (i) <https://hcs.gov.in/> (ii) sikkimjudicialacademy.nic.in and (iii) <https://sikkimslsa.nic.in/>

Originals may be produced at the time of interview. Only short listed candidates will be called for interview which will be held in the University Campus. The guest faculty will be appointed for one semester and will be paid lecture wise as per the University Rules.

**Sd/-
Registrar**